COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 198 OF 2015 AND APPEAL NO. 06 OF 2016

Dated: 6th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 198 OF 2015 AND

Power Grid Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s):

Ms. Swapna Seshadri

Ms. Rea Luthra

Counsel for the Respondent(s): Mr. Sethu Ramalingam for R-1

Mr. Sri Harsha P. For R-18

Mr. Bipin Gupta for R-3 to 5

Mr. Vishnu S. Pillai for

Mr. S.K. Chaturvedi for R-11

Mr. R.B. Sharma for R-13

APPEAL NO. 06 OF 2016

Power Grid Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee

Mr. Deep Rao

Counsel for the Respondent(s): Mr. Sethu Ramalingam for R-1

Mr. Pradeep Misra

Mr. Shashank Pandit for R-3 to 5

Mr. Vishnu S. Pillai for Mr. S.K. Chaturvedi for R-11

Mr. R.B. Sharma for R-13

Mr. Sri Harsha Peechara for R-18

ORDER

Mr. R.B. Sharma, learned counsel appearing on behalf of the Respondent No.13 and Mr. Bipin Gupta, learned counsel appearing on behalf of the Respondent No. 3 to 5 have filed their respective written submissions and the same are taken on record.

As agreed by all the parties, list these matters for further hearing on <u>07.12.2017 at 2.30 p.m.</u>

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

tpd/vg